

SOVIET EXPERTS FOR PLANS AND PROGRAMMES OF HEAVY MACHINE BUILDING PLANTS

*659. SHRI RAM SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether any understanding has been reached with the Government of U.S.S.R. for loaning of experts for preparing plans and programme for manufacturing heavy machine building plants;

(b) whether the request for these experts was made for new projects or for the further development of the existing plants; and

(c) if it was for the new projects, the names, locations etc., of the plants and the number of such experts who will be coming to India ?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA) : (a) to (c) No such understanding has been reached. A scheme for the setting up of a Central Design Institute for heavy metallurgical equipment industries with Soviet assistance is under consideration in consultation with the Soviet authorities. This is in a preliminary stage and no details have yet been worked out.

STABBING AND DACOITY IN TRAIN

*660. SHRI RAMPRASANNA RAY: Will the Minister of RAILWAYS be pleased to state :

(a) whether any stabbing incident and dacoity took place about a couple of months back in a III class compartment of 347 Up Howrah-Farakka passenger train; and

(b) if so, what steps are being taken to enable the passengers of the night train of this section to travel in safety?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) It was a dacoity incident and not that of stabbing.

(b) Prevention and detection of crime and prosecution of offenders in respect of crime in passenger trains and within

railway premises is the responsibility of the State Police. Government Railway Police, Azimganj have registered a case on crime No. 3 of 11th July 1966 under Sections 395/397 IPC and investigation is proceeding. Three persons have so far been arrested in this case.

पाकिस्तान से पटसन का आयात

*661. श्री रघुनाथ प्रसाद खेतान : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों में पाकिस्तान से कितने पटसन का आयात किया गया;

(ख) उस आयात के बदले में पाकिस्तान को कितने माल का निर्यात किया गया; और

(ग) उस आयात का भुगतान कैसे हुआ ?

[IMPORT OF JUTE FROM PAKISTAN

*661. SHRI R. P. KHAITAN : Will the Minister of COMMERCE be pleased to state :

(a) the quantum of jute imported from Pakistan during the last two years;

(b) the quantum of goods exported to Pakistan against that import; and

(c) the mode of payment for that import ?]

वाणिज्य मंत्रालय में उप मंत्री (श्री एम० शफी कुरेशी) : (क) पाकिस्तान से कच्चे जूट का 1964-65 और 1965-66 में क्रमशः 6.7 करोड़ रु० मूल्य की 3.57 लाख गांठों तथा 4.4 करोड़ रु० मूल्य की 2.3 लाख गांठों का आयात किया गया।

(ख) पाकिस्तान से कच्चे जूट का आयात उस देश को किसी वस्तु के निर्यात के बदले में नहीं किया है। फिर भी 1964-65 और 1965-66 में क्रमशः 984 लाख रु०

[] English translation.

तथा 489 लाख रु० का पाकिस्तान को निर्यात हुआ।

(ग) पाकिस्तान से आयातित जूट के मूल्य का भुगतान मुक्त विदेशी मुद्रा में किया गया था।

THE DEPUTY MINISTER IN CHARGE, MINISTRY OF COMMERCE (SHRI M. IQBAL QURESHI) : (a) The import of jute from Pakistan during 1964-65 : 1965-66 was of the order of 3.57 lakh bales valued at Rs. 6.7 crores and 4.4 lakh bales valued at Rs. 4.4 crores respectively.

(h) The import of jute from Pakistan not against the export of any commodity to that country. However, our exports to Pakistan were of the order of Rs. 984 lakhs and Rs. 489 lakhs in 1964-65 and 1965-66 respectively. Payment for jute imported from Pakistan was made in free foreign exchange.

ISSUE OF IMPORT LICENCES FOR FINISHED STEEL

662. SHRI N. SRI RAMA REDDY: DR. B. N. ANTANI :

Will the Minister of IRON AND STEEL be pleased to state:

(a) whether the Deputy Iron and Steel Controller, Bombay is not issuing licences against import applications of scrap exporters who are allowed to import certain items of finished steel as entitlement against their scrap exports;

if so, what are the reasons therefor?

THE MINISTER OF IRON AND STEEL (SHRI T. N. SINGH) : (a) Yes, Sir. (b) The import entitlement licences issued on the recommendations of the Metal Scrap Trading Corporation, whose office is located at Calcutta. It is therefore more convenient to issue the licences in English translation.

licences from the Calcutta office. This also reduces the risk of loss of licence during transit and the possibility of issuing more than one licence on the basis of the same recommendation.

SUPPLY OF CORRUGATED IRON SHEETS IN RAJASTHAN

DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of IRON AND STEEL be pleased to state:

(a) the total quantity of corrugated iron sheets demanded by the Government of Rajasthan during the Third Five Year Plan period;

(b) the steps taken to meet the requirement of the Rajasthan State.

(c) the total requirement of corrugated iron sheets in Rajasthan, the allotment and the actual supply of the sheets to that State, during 1965 and so far in 1966?

THE MINISTER OF IRON AND STEEL (SHRI T. N. SINGH) : (a) total quantity of corrugated iron sheets demanded by and supplied to Government of Rajasthan during the Third Five Year Plan period is given below :

Year	Demand	Supply
1961-62	30,400	5,242
1962-63	15,000	19,635
1963-64	30,235	4,429
1964-65	Not available	-,659 (This inc. of B.C. Sheets).
1965-66	3,000	3,734
to	78,635	28,395

(b) and (c) No general allocation has been made to any State—including Rajasthan State—since April, 1962, the producers are carrying heavy backlogs and their production has gone down on account of the shortage of iron. To meet the demand, despatches were continued against old out-standing orders of all States.

SHE FOR BUS STAND AT TIRUPATI

664. SHRI R. T. PARTHASARATHY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government of Madras approached the Ministry of Railways to